

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal Nos. 65, 74, 75 & 85 of 2010**

**Dated : 13<sup>th</sup> May, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**NTPC Ltd. ... Appellant(s)**

**Versus**

**C.E.R.C & Ors. ....Respondent(s)**

Counsel for the Appellant(s): Mr. M.G. Ramachandran, Mr. Anand K. Ganesan  
Ms. Swapna

Counsel for the Respondent(s): Mr. Pradeep Misra & Mr. Manoj Kr. Sharma  
(in Appeal Nos.65 & 85 of 10)  
Mr. Vallinayagam (in Appeal 75/10)

**ORDER**

At the request of the learned counsel for the Respondent, Post  
the matter on **20.05.2011.**

**( V.J. Talwar )  
Technical Member**

**(Justice M. KarpagaVinayagam )  
Chairperson**

Ts/ks